Registered No. A-12



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# The Assam Gazette

## অসাধাৰণ EXTRAORDINARY

প্ৰাপ্ত কতুৰিৰ আৰা প্ৰকাশিত

### PUBLISHED BY AUTHORITY

নং 89 দিবপুৰ, সোমবাৰ, 1 চেপ্তেছৰ, 1986, 10 ভাদ, 1908 (শক)
No. 89 Dispur, Monday, 1st September, 1986, 10th Bhadra
1908 (S. E)

#### GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : LEGISLATIVE BRANCH

#### NOTIFICATION

The 1st September 1986

No.LGL.40/81/55.—The following  $Ac_t$  of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

#### ASSAM ACT No. XIII OF 1986

(Received the assent of the Governor on 30th August, 1986)

THE ASSAM DEPUTY SPEAKER'S SALARIES AND ALLOWANCES (AMENDMENT) ACT, 1986

An

Act

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble. Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, hereinafter called the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Thirty-seventh year of the Republic of India as follows:—

Short title and commence- Deputy Speaker's Salaries and Allowances (Amendment) Act, 1986.

(2) It shall come into force on the 1st day of September, 1986.

Amendment 2. In the principal Act, for Section 2, the of Section following shall be substituted, namely:—

Act, XVI of 1958.

"2. Salary of the Deputy Speaker:-

There shall be paid to the Deputy Speaker of the Assam Legislative Assembly a salary of two thousand and five hundred rupees per mensem."

MD. SAADULLAH, Secretary to the Govt. of Assam, Legislative Department.